

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-312
IB-3494/ND/2019

IN THE MATTER OF:

Hindustan Automotive Store

...Applicant

Vs.

Miric Biotech Ltd

...Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 13.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

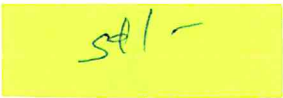
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Priya Garg CS
For the Respondent : Mr. M S Husain

ORDER

On the request of Ld. Proxy counsel for the petitioner, adjourn the matter to 24.03.2020. No further opportunity will be given on any ground.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)